

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 5439
ANSWERED ON 25TH JULY, 2019

TRAINING FOR SAFE DRIVING

5439. SHRI DHANUSH M. KUMAR:
DR. HEENA GAVIT:
DR. AMOL RAMSING KOLHE:
SHRIMATI SUPRIYA SULE:
DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to impart training to people for safe driving in view of large number of road accidents and if so, the details thereof and if not, the corrective action taken in this regard;
- (b) whether there are very few number of training and research institutes for driving in the country and if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to set up more such institutes in various States/UTs of the country;
- (d) if so, the details thereof along with the locations identified for this purpose and the time by which these institutes are likely to be set up, State/UT-wise;
- (e) whether the Government is extending financial assistance to the States to implement this scheme and if so, the details thereof; and
- (f) whether the Government has any mechanism to keep a check on the utilization of funds sanctioned to the States/UTs for setting up of driving centres/such institutes and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The C. M. V. Rules 1989 provides for driving training as it directly as well as indirectly helps in ensuring good driving skills and knowledge of rules of road regulation among drivers. The Government of India implements scheme for setting of model Institutes of Driving Training and Research (IDTR), Regional Driving Training Centre (RDTC) and Driving Training Centre (DTC) at district level.

(d) State-wise details of DTI/IDTR/RDTC sanctioned by the Ministry is given at **Annexure**. No DTC has been sanctioned so far.

(e) The financial assistance under these schemes are as under:-

Sl. No.	Scheme	Financial assistance
1	Institutes of Driving Training and Research (IDTR)	Maximum Rs.18.50 crore per IDTR
2	Regional Driving Training Centre (RDTC)	Maximum Rs.5.00 crore per RDTC
3	Driving Training Centre (DTC)	50% of the project cost subject to a maximum of Rs 1.00 crore per DTC

(f) Funds under IDTR/RDTC is released in installments as per the provisions under the scheme on the basis of the progress report, Utilisation Certificate of previous installment and recommendation of CIRT engaged for appraising the progress and recommendation for next installment based on the milestones fixed under the schemes. Adequate provisions have also been made under the scheme of Driving Training Centre (DTC) to keep a check on the utilization of funds.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 5439 TO BE ANSWERED ON 25TH JULY, 2019 ASKED BY SHRI DHANUSH M. KUMAR, DR. HEENA GAVIT, DR. AMOL RAMSING KOLHE, SHRIMATI SUPRIYA SULE, DR. SUBHASH RAMRAO BHAMRE AND SHRI KULDEEP RAI SHARMA REGARDING TRAINING FOR SAFE DRIVING.

STATE-WISE LOCATION OF DTI/IDTR AND RDTC SANCTIONED BY THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS.

State/UT	DTI/IDTR location	RDTC location
ANDHRA PRADESH	Vijayawada	
	Dasri	
ASSAM	Dispur	
BIHAR	Aurangabad	
CHHATTISGARH	Naya Raipur	
HARYANA	Rohtak	
	Bhiwani	
HIMACHAL PRADESH	Mandi	
	Sarkaghat	
JAMMU AND KASHMIR	jammu	
JHARKHAND	Jamshedpur	
KARNATAKA	Bellary	
KERALA	Eddappal	
MADHYA PRADESH	Indore	
	Chhindwara	
MAHARASHTRA	Pune	Vardha
	Lature	Nanded
	Nagpur	Sangli
		Nagpur
MANIPUR	Imphal	
NAGALAND	Dimapur	
ODISHA	Jajpur	
RAJASTHAN	Rajsamand	
SIKKIM	Pakyong	
TELANGANA	Karimnagar	
TRIPURA	Agartala	
UTTAR PRADESH	Kanpur	
UTTARAKHAND	Dehradun	
WEST BENGAL	Jassore	Kolkatta
DELHI	Sarai Kale Khan	
Total	29	05